

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2686

ANSWERED ON:11.12.2006

TRANSFER OF SUBJECT

Chinta Mohan Dr. ;Ramadass Prof. M;Singh Shri Rajiv Ranjan (Lalan)

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) Whether any recommendations regarding transfer of subject of water from State list to Union List and creating single Administrative Machinery for water has been received from the Planning Commission;
- (b) If so, the details thereof and reaction of the Government thereto; and
- (c) The time by which the said change are likely to be implemented ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a) Planning Commission has not made any recommendation regarding transfer of subject of water from State List to Union List. Specific reference about creation of `Single Administrative Machinery` for water has not been received from Planning Commission. However, in the Tenth Plan Document, the need for proper coordination was duly emphasized and a suggestion was made for single administrative Ministry for water and to begin with, setting up of a National Water Resources Programme Coordination Committee under the chairmanship of Member (Agriculture and Water Resources), Planning Commission, was indicated. This has since been reviewed by the Planning Commission. Keeping in view the responsibilities already vested with the Ministry of Water Resources and inter-Ministerial coordination machineries already in position, the Planning Commission is of the view that the existing administrative arrangements in regard to the water sector need not be disturbed for the present.

(b)&(c) Do not arise.